

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3611
ANSWERED ON:16.04.2010
SUPPLEMENTARY NUTRITION SCHEME
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : whether the supplementary Nutrition Programme is being implemented in various States in the country including Maharashtra;
- (b) : if so, the details thereof; and
- (c) : the details of funds allocated and utilised by the State Governments including Maharashtra under the programme during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

[a] and [b]: The Integrated Child Development Services [ICDS] Scheme is a Centrally Sponsored Scheme implemented by all the State Governments and Union Territory Administrations, including the State of Maharashtra. Supplementary nutrition is one of the six services under the Integrated Child Development Services [ICDS] Scheme. Under the Scheme, children below six years of age and pregnant and lactating mothers are provided Supplementary Nutrition, in accordance with guidelines issued by Government of India on 24.02.2009 and endorsed by the Hon'ble Supreme Court vide its Order dated 22.04.2009. The provision of Supplementary Nutrition prescribed for various categories of beneficiaries is as follows:

[i] Children in the age group of 6 months to 3 years:

Food supplement of 500 calories of energy and 12-15 gms. of protein per child per day as Take Home Ration [THR] in the form of Micronutrient Fortified Food and/or energy-dense food marked as 'ICDS Food Supplement'.

[ii] Children in the age group of 3-6 years: Food supplement of 500 calories of energy and 12-15 gms. of protein per child per day. Since a child of this age group is not capable of consuming of meal of 500 calories in one sitting, the guidelines prescribe provision of morning snack in the form of milk/babana/seasonal fruits/Micronutrient Fortified Food etc. and a Hot Cooked Meal.

[iii] Severely under weight children: Food supplement of 800 calories of energy and 20-25 gms. of protein per child per day in the form of Micronutrient fortified food and/or energy dense food as Take Home Ration.

[iv] Pregnant Women and Lactating Mothers: Food supplement of 600 calories of energy and 18-20 gms. of protein per beneficiary per day in the form of micronutrient Fortified Food and/or energy dense food as Take Home Ration.

The financial norms of Supplementary Nutrition Programme [SNP] for children [6 months to 72 months], severely underweight children [6 months to 72 months] and pregnant women and lactating mothers are Rs.4.00, Rs.6.00 and Rs.5.00 per beneficiary per day, respectively. They have been revised with effect from 7th November, 2008.

[c] State-wise funds released for Supplementary Nutrition under the ICDS Scheme and the expenditure reported thereunder by the States, during the last three years i.e., 2007-08, 2008-09 and 2009-2010 are given in the Statement annexed. First instalment of Funds for ICDS for 2010-11 would be released during the first quarter.